

DIVISION BENCH

ITEM NO.124

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.52/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 12th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA THROUGH MANISH AGARWAL V/S SH. CHAND NARAIN KUCHROO (PERSONAL GUARANTOR OF M/S K K MILK FRESH INDIA LTD.).
UNDER SECTION	95(1) IBC (IN CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 05th August, 2024.

-Sd-

(Court Officer)

12th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*